GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA UNSTARRED QUESTION NO. 1600 TO BE ANSWERED ON 05.08.2024

EXTENDING THE COVERAGE PROVISION OF MPLADS

1600. SHRI C. Ve. SHANMUGAM:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government proposes to extend the provision of spending the fund under the Members of Parliament Local Area Development Scheme (MPLADS) to more areas and other sectors;
- (b) if so, the details thereof;
- (c) whether Government carries out assessment of implementation of the MPLADS; and
- (d) if so, the details thereof, including the outcome thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) & (b) The basic principle to be followed by the Member of Parliament, the Nodal District Authorities, the Implementing District Authorities and the Implementing Agencies, while recommending and sanctioning the MPLADS works should be that, it should lead to creation of durable public assets for public good of the society at large, and it does not have any restriction in its access and its usage to any section of the society.

An indicative list of works that can be taken up under MPLADS is given in Annexure VIII of the MPLADS guidelines, 2023. However, this list is not exhaustive and new works can be added to the list on the recommendations of a Member of Parliament, provided the same complies with the overall principles of the scheme.

(c) & (d) The Ministry conducted a Third-Party Physical Evaluation of the MPLADS works completed during the period 01-04-2014 to 31-03-2019, in 216 districts across the country. The Evaluation was done in the year 2021 and the agency submitted final report on 31-8-2021.
